Utilisation of dividends from PSUs

- 566. SHRI DEREK O'BRIEN: Will the Minister of FINANCE be pleased to state:
- (a) the amount collected as dividends from different Public Sector Undertakings (PSUs);
- (b) whether it is a fact that Government has asked the PSUs to pay 30 per cent dividend of post tax profit or of Central Government's equity as to earlier 20 per cent;
 - (c) the surplus money accrued as a result of this measure;
- (d) whether Government plans to use this surplus in the further development of PSUs; and
 - (e) if not, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) During the financial year 2014-15, an amount of ₹ 31691.91 crore has been received as dividend from Central Public Sector Enterprises (CPSEs).

- (b) According to the earlier dividend policy, the profit making CPSEs in the oil and petroleum, chemicals and other infrastructure sectors were to pay 30% of their post-tax profit or equity whichever was higher, as dividend. The current dividend policy makes this applicable to all Central Public Sector Enterprises where Government of India has a majority stake.
- (c) The Government has made the following estimates with regard to dividend from CPSEs in the current and the next financial year:

BE 2015-16: ₹ 36174.14 crore

RE 2015-16: ₹ 44365.83 crore

BE 2016-17: ₹ 53883.05 crore

(d) and (e) The dividend received from CPSEs is a part of Non-Tax Revenue receipts of Government of India and is spent for the purposes as approved by the Parliament.

Measures to increase number of income tax payers

†567. SHRI NARESH AGRAWAL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that only four per cent people out of 125 crore people pay income tax;

[†]Original notice of the question was received in Hindi.